## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

CP (IB) /205/09//HDB/2017
Aliens Developers Pvt Limited
Prameela Rani Dhyapulai
Aliens Developers Pvt Limited
Sec 9 Of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	- Christian Control	Crambo of Street	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	Then		y

Heard, Shri. V. Appa Rao, learned counsel for the petitioner and Shri. Raja Sripathi Rao, learned counsel for the respondent

Post the case on 30.11.2017

Member (Technical)

Member (Judicial)